

वर्ग 'ग': अनुसूचित जातियों के लिए आरक्षित 2 निम्न श्रेणी क्लर्क तथा अनुसूचित जनजातियों के उम्मीदवारों के लिए आरक्षित 2 निम्न श्रेणी क्लर्क।

ये 4 रिक्त स्थान अधीनस्थ सेवा आयोग के माध्यम से सीधी भर्ती द्वारा भरे जाने के लिए कार्मिक एवं प्रशासनिक सुधार विभाग को अधिसूचित कर दिए गए हैं।

अनुसूचित जातियों के लिए आरक्षित 2 आशुलिपिक, अनुसूचित जनजातियों के लिए आरक्षित 1 आशुलिपिक तथा अनुसूचित जनजातियों के उम्मीदवारों के लिए आरक्षित 3 परियोजना संगण।

ये सभी आरक्षित 6 रिक्त स्थान रोजगार कार्यालय को अधिसूचित कर दिये गये हैं, परन्तु वे अनुसूचित जातियों तथा अनुसूचित जनजातियों के समुदायों से सम्बन्धित उम्मीदवारों को नामित करने में समर्थ नहीं हुए हैं। अब, निर्धारित कार्यविधि के अनुसार दृश्य-श्रव्य प्रचार निदेशालय के माध्यम से समाचार पत्रों में खुला विज्ञापन जारी करके तथा अनुसूचित जातियों व अनुसूचित जनजातियों के संगठनों को पत्र लिखकर आरक्षित समुदायों द्वारा इन पदों को भरने के लिए कदम उठाए जा रहे हैं।

Utilisation of Allocation for sub-Plan for Tribals in 1976-77

5052. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the States have utilised all the money earmarked by their State Plan and assistance provided by the Ministry under Sub-Plan for Tribals in the year 1976-77;

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(b) if so, the State-wise money released by the Ministry and the allocation made by the States; and

(c) the steps taken by the Ministry to utilise the money and progress made so far?

THE MINISTER OF HOME AFFAIRS: (SHRI CHARAN SINGH): (a) and (b). This information will be laid on table of the house as soon as expenditure figures for the year 1976-77 are received from all states having tribal sub-plans. They have been asked to expedite.

(c) The need for ensuring full utilization of funds has been impressed on the State Governments from time to time.

Incidents of Communal Trouble

5053. SHRI F. H. MOHSIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of communal trouble since 25th April, 1977;

(b) the loss to life and property involved in those incidents; and

(c) the reasons for the trouble and the steps taken to prevent recurrence of such incidents?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c). Facts are being ascertained from the States Governments and Union Territory Administrations and will be laid on the Table of the House in due course.

Constitution of new Central Accreditation Committee

5054. DR. BAPU KADATY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have constituted a new Central Accreditation Committee;

(b) if so, when it was constituted; and

(c) the names of the members of the Committee representing different organisation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K.

ADVANI): (a) and (b). Yes, Sir. The Central Press Accreditation Committee was reconstituted on July 15, 1977.

(c) The names of the members of the Committee are given in the statement attached.

Statement

All India Newspapers Editors' Conference

1. Shri Vishwa Bandhu Gupta, Editor, Daily 'Tej' New Delhi.
2. Dr. K. P. Agarwal, Managing Editor, Pioneer, Lucknow.
3. Shri Virendra, Editor, Daily Pratap, Jullundur.
4. Shri V. P. V. Rajan, Editor, The Mail, Madras.

Indian Federation of Working Journalists

1. Shri J. P. Chaturvedi, New Delhi.
2. Shri C. P. Ramachandran, New Delhi.
3. Shri C. M. Mishra, Patna.
4. Shri Raghurama Shetty, Bangalore.

National Union of Journalists (India)

1. Shri Kapil Verma, Secretary-General, NUJ, Lucknow.
2. Shri Tushar Ranjan Patranabis, Staff Reporter, Hindustan Standard, Calcutta.
3. Shri Narayan Rath, Special Correspondent, Samaj, Bhubaneswar.
4. Shri Nand Kishore Tripathi, New Delhi.

Press Association

1. Shri S. Dharmarajan, Special correspondent, Times of India, New Delhi.
2. Shri Vijay Sanghvi, Special Correspondent, Sandesh, New Delhi.

News Cameramen's Association

1. Shri Prem Prakash, Visnews, New Delhi.